

Cel. (02) (05)

Feen'son
22-8-05
H3r M arden
on 23-9-05

Feen'son

23/09/05

Hon. Mr. A.K. Bhattacharjee, J.M.
Hon. Mr. A.K. Singh, A.M.

Mr. Manita Sharma for the applicant.

Shri Saurmitra Singh for the respondents.

Learned counsel for the applicant submits that the order of this Tribunal has been complied with, therefore, she does not want to pursue this Contempt Petition. Accordingly, Contempt Petition is dismissed.

Deena
A.M.

Am
J.M.

②